

Activities of Foreign Spies and Agents in India

4920 SHRI P. M. MEHTA. Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether some of the foreign countries have started increasing their activities in India to create disorder on our borders by sending their spies and agents to India, and

(b) if so, what steps have been taken to tighten the security on our borders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIR-DHA) (a) and (b) Government have no such specific information. However utmost vigilance is being maintained by all concerned agencies to prevent espionage and sabotage. Appropriate action under the penal and preventive provisions of law is also being taken against all persons known or suspected to be indulging in such activities.

Transfer of Ownership Rights to Tenants in Dadra and Nagar Haveli

4921 SHRI RAMUBHAI PATEL. Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the tenants of the agricultural lands in Dadra and Nagar Haveli have not been declared owner of lands as it has been done in other States and Union territories,

(b) if so, the reasons therefor,

(c) whether Government propose to consider the transfer of the ownership of lands to the tenants in their names as they are the direct cultivators since long; and

(d) if so, how much time Government will take to implement it?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) to (d) The Dadra and Nagar Haveli Land Reforms Regulation, 1971, which provides for grant of occupancy rights to tenants in respect of land under their cultivation upto the extent of the ceiling limit, was promulgated in December, 1971. Its enforcement had however been held up as it was considered necessary to revise the ceiling limit laid down therein in the light of the national guidelines on ceilings of agricultural holdings based on the conclusions of the Chief Ministers' conference held in July 1972. Steps to suitably amend the Regulation are already on hand and it is expected to enforce the Regulation soon thereafter.

Export of Newsprint to Afghanistan

4922 DR H. P. SHARMA. Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether despite impending critical shortage of newsprint in the country, Government exported newsprint to Afghanistan during the last three months

(b) if so, the reasons for making such exports, and

(c) the extent of newsprint exported?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) Yes Sir

(b) and (c) In May 1973, the Afghan Government made a special request to the Government of India for the supply of 120 metric tonnes of newsprint